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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 6215/2014

C.K. JAIN

..... Petitioner

Through: Ms. Saloni Mahajan, Advocate.

versus

DELHI TRANSCO LTD.

..... Respondent

Through: Ms. Pepakayala Geetanjali, Advocate
via video-conferencing.

CORAM:

HON'BLE MR. JUSTICE ANUP JAIRAM BHAMBHANI

ORDER

% **28.07.2023**

A request for pass-over is made on behalf of learned counsel for the petitioner.

It is now 02:45 p.m.

It is not feasible to accede to the request.

Accordingly, re-notify on 06th October 2023.

ANUP JAIRAM BHAMBHANI, J

JULY 28, 2023

ds